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Date: 08/02/2022

CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	1093940/05	Opp. No. AMD-711483	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Meghmani Industries Limited, Ahmedabad V/s M/s. The Acme Company, New Delhi / M/s. Insecticide India Limited, Delhi
2	1712177/30	Opp. No. AMD-757300	M/s. Harsh M. Pathak & Co., Gandhinagar / Mr. Modi Dharmeshkumar Babulal, Ahmedabad V/s Mr. Chandrakant M Joshi, Mumbai / Mr. Rajendra Babulal Malu, Jaysingpur
3	2201503/31	Opp. No. AMD-808592	M/s. K.C. Patel & Co., Ahmedabad / M/s. Solar Agrotech Pvt. Ltd., Rajkot V/s M/s. S.Singh & Associates, Delhi / M/s. Solar Sales (India), Delhi



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CAUSE LIST

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	713839/07	Rect. No. AMD-262422	M/s. Ashish Trade Mark Services, UP / Mr. Brijesh Kumar Sharma, Bharatpur V/s M/s. G. D. Bansal & Associates., Jaipur / Mr. Subhash Sharma S/o. Sh. Mohan Singh Trading As : Subhash Engineering Works, Bharatpur
2	4620730/09	Opp. No. AMD-1086731	Mr. Vijay Kumar Gupta, Delhi / Mr. Gabani Keyur Rameshbhai, Surat V/s M/s. S A Associates, Maharashtra, / Mr. Mahendra Jeshabhai, Maharashtra
3	4682499/03	Opp. No. AMD-1086730	Mr. Vijay Kumar Gupta, Delhi / Mr. Gabani Keyur Rameshbhai, Surat V/s M/s. S A Associates, Maharashtra, / Mr. Mahendra Jeshabhai, Maharashtra



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Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2411665/08	Opp. No. AMD-891296	Mr. Alpesh N.Davda, Rajkot / Mr. Hareshbhai Narshibhai Patel, Rajkot V/s M/s. Dinesh & Co., Mumbai / M/s. Pilot Penumatics Pvt.Ltd., Mumbai
2	2608714/40	Opp. No. AMD-845097	M/s. G. D. Bansal & Associates., Jaipur / Mr. Shamshad Ahmed, Jaipur V/s M/s. Gautam & Company, Jaipur / Sana Tailor, Jaipur
3	2629053/05	Opp. No. AMD-847675	M/s. G. D. Bansal & Associates., Jaipur / Mr. Sohan Lal Kalra S/o. Sh. Sant Lal Kalra, Alwar V/s M/s. Cipla Limited, Mumbai
4	2637360/05	Opp. No. AMD-831042	Mr. Phool Singh Tailor, Jaipur / Mr. Dinesh Yaduvanshi, Kota V/s M/s. S. Handa & Co., Punjab / M/s. Insto Healthcare, Punjab

5	2740480/05	Opp. No. AMD-915719	M/s. Gautam & Company, Jaipur / Shri Mahesh Sharma, Bikaner V/s M/s. Neon Laboratories Limited, Mumbai
6	2781789/05	Opp. No. AMD-926549	M/s. Dhruv & Associates, Vadodara / M/s. Enrich Life Sciences Pvt. Ltd., Vadodara V/s M/s. Vishesh And Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai
7	2809188/05	Opp. No. AMD-927281	M/s. P.K.Suthar & Associates, Ahmedabad / M/s. Moonstar Lifecare Private Limited, Surat V/s M/s. Pharma-Tech India, Ahmedabad
8	2813266/30	Opp. No. AMD-917977	M/s. Gautam & Company, Jaipur / Ms. Preeti Vijayvargiya, Jaipur V/s M/s. S.Singh & Associates, Delhi / Ms. Suraj Devi Vijayvargiya, Jaipur
9	2827992/37	Opp. No. AMD-963663	Mr. Kaushikchandra Ambalal Barot, Ahmedabad / Mr. Darshak Gordhanbhai Kotadia, Surat V/s M/s. Rahul Chaudhry & Partners, New Delhi
10	3058956/31	Opp. No. AMD-1003231	M/s. Chandrakant & Associate, Mumbai / M/s. Shivam Betelnut Pvt. Ltd, Delhi V/s M/s. O.P. Sharma Brothers, Delhi / Mr. Pradeep Kumar Gupta, Uttar Pradesh
11	3067381/41	Opp. No. AMD-988049	Advocate Jignesh K. Majithiya, Rajkot / Shri Shamjibhai Harjibhai Talaviya Charitable Trust, Rajkot V/s M/s. Grover & Associates, New Delhi / M/s. Bata India Limited, Gurgaon, Haryana

12	3092527/29	Opp. No. AMD-972666	M/s. Gautam & Company, Jaipur / Mr. Amit Gupta, Jaipur V/s M/s. Ashoka Trade Mark Co., New Delhi / M/s. Shyam Industries, West Bengal
13	3109899/01	Opp. No. AMD-993785	M/s. H K Acharya And Company, Ahmedabad / Mr. Patel Kiran Bhogilal, Ahmedabad V/s M/s. Chadha And Chadha, New Delhi / Mr. Pramit Sanghavi, New Delhi
14	3152920/05	Opp. No. AMD-980815	M/s. K.C. Patel & Co., Ahmedabad / Mr. Krutikkumar Nayanbhai Shah, Vadodara V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. DWD Pharmaceuticals Ltd., Mumbai
15	3464659/06	Opp. No. AMD-911456	Advocate Gaurav Soni, Ahmedabad / M/s. Satyam Steel Industries, Bhavnagar V/s M/s. Auromaa Associates, Kolkata / M/s. Skipper Limited, Kolkata
16	3465073/05	Opp. No. AMD-922607	M/s. T.C.Patel & Co., Ahmedabad / Mr. Janakbhai Babubhai Barvaliya, Surat V/s Mr. V Ravi, Chennai, M/s. Micro Labs Ltd, Bangalore
17	3470197/05	Opp. No. AMD-989475	M/s. G. D. Bansal & Associates., Jaipur / M/s. Daedal Lifesciences Private Limited, Jaipur V/s M/s. Laboratoires Griffon Pvt. Ltd., Maharashtra
18	3481391/22	Opp. No. AMD-893203	M/s. Gautam & Company, Jaipur / Ms. Sangeeta Karnawat, Jaipur V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. The Supreme Industries Limited, Mumbai

19	3637607/02	Opp. No. AMD-921003	M/s. Navdeep & Associates, Ahmedabad / Mr. Mehul Amrutlal Trambadia Trading As Mehul Electro Insulating Industries, Ahmedabad V/s M/s. Quest IP, Gurgaon / M/s. Asian Paints Limited, Mumbai
20	3661575/25	Opp. No. AMD-926463	M/s. Gautam & Company, Jaipur / M/s. NR Footwear Industries, Jaipur V/s M/s. Mangla Registration Service., Delhi / M/s. Aerobok Shoe Private Limited, Haryana
21	3721404/25	Opp. No. AMD-937713	Mr. Jeetam Kumar Saini, Jaipur / Mr. Kamal Dhingra, Rajasthan V/s M/s. Daswani & Daswani., Kolkata / M/s. Khadim India Limited, Kolkata
22	3723611/09	Opp. No. AMD-937198	Advocate Chirag A. Shah, Ahmedabad M/s. Citizen Solar Private Limited, Ahmedabad V/s M/s. D.P. Ahuja & Co, Calcutta
23	3750438/03	Opp. No. AMD-944009	Mr. Nayan J. Rawal, Mumbai / M/s. Zydus Healthcare Limited, Ahmedabad V/s M/s. Kayser And Company., Mumbai / M/s. Borosil Glass Works Ltd., Bombay
24	4100968/07	Opp. No. AMD-1000970	M/s. L.D.Patel & Co., Ahmedabad / Mr. Amit P. Nenwani, Ahmedabad V/s M/s. Kayser And Company., Mumbai / M/s. Borosil Glass Works Ltd., Mumbai
25	4100969/11	Opp. No. AMD-998420	M/s. L.D.Patel & Co., Ahmedabad / Mr. Amit P. Nenwani, Ahmedabad V/s M/s. Kayser And Company., Mumbai / M/s. Borosil Glass Works Ltd., Mumbai



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CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	981298/30	Opp. No. AMD-229754	M/s. K.C. Patel & Co., Ahmedabad / Mr. Nayankumar K Lakhani, Navsari V/s M/s. P. S. Pai & Co., Mumbai / M/s. Mehsana Dist. Co-Op. Milk Producer's Union Limited, Mehsana
2	1808613/25	Opp. No. AMD-766285	M/s. Makhija & Associates., Thane / Mrs. Ankita K. Shah, Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Raymond Apparel Limited, Mumbai
3	2302553/24	Opp. No. AMD-817917	M/s. Sheth & Co., Advocates, Rajkot / Mr. Ashok Kumar Sohanlal Jain, Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Shree Swagat Silks, Surat



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1	721338/24	Rect. No. AMD-263835	M/s. G.S. Rijhwani & Co., Mumbai / Shri. Ashok Kumar Nahta, Bhilwara V/s M/s. Jasraj Legal, Ahmedabad / M/s. Reliance Industries Limited (Textile Division), Ahmedabad
2	1716434/24	Opp. No. AMD-756328	M/s. Superfastaction Regn. Service, Surat / Ms. Amita Mahaveer Chand Chopra, Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Devendra Enterprise., Surat
3	2105323/30	Rect. No. AMD-261560	M/s. G. D. Bansal & Associates., Jaipur / M/s. Jagannath Chemfood Pvt. Ltd., Jaipur V/s M/s. Delhi Registration Services, Delhi / M/s. Veer Overseas Ltd, Haryana



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Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	1174979/34	Opp. No. AMD-149085	Mr. Hiral C. Joshi., Mumbai / Mr. Dasnathmal Balad, Jodhpur V/s M/s. Indian Trade Marks Co., Delhi / M/s. Ashwani And Company, Kanpur
2	1816722/05	Opp. No. AMD-770112	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Limited, Ahmedabad V/s Advocate V. Ravi, Chennai / M/s. Micro Labs Limited, Banglore
3	2232554/30	Opp. No. AMD-812362	M/s. G. D. Bansal & Associates, Jaipur / M/s. Guru Kripa Grah Udyog, Sikar V/s M/s. Gautam & Company, Jaipur, M/s. Shree Sai Kripa Grah Udyog, Bikaner



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1	2078146/09	Opp. No. AMD-879547	M/s. Bhansali & Associates, Ahmedabad / M/s. M And B Engineering Limited, Ahmedabad V/s M/s. L.S. Davar & Co., Kolkata
2	2078179/42	Opp. No. AMD-879548	M/s. Bhansali & Associates, Ahmedabad / M/s. M And B Engineering Limited, Ahmedabad V/s M/s. L.S. Davar & Co., Kolkata
3	2605012/05	Opp. No. AMD-861328	M/s. K.C. Patel & Co., Ahmedabad / M/s. Startos Healthcare Pvt. Ltd., Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai
4	2606611/05	Opp. No. AMD-862790	M/s. Indo Overseas Trade Mark Co., Ahmedabad / M/s. Unicare Remedies Pvt. Ltd., Baroda V/s P. K. Arora, Agra / M/s. Unicare India Ltd., New Delhi

5	2798018/31	Opp. No. AMD-942627	M/s. K.C. Patel & Co., Ahmedabad / Mr. Afrosbhai Sattarbhai Memon, Ahmedabad V/s M/s. Indo Overseas Trade Mark Co., Ahmedabad / M/s. Urmin Products Private Limited, Ahmedabad
6	2798673/30	Opp. No. AMD-924311	M/s. T.C.Patel & Co., Ahmedabad / M/s. Shree Dineshbhai S. Sargara, Anand V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Ranchoddas M. Kanani & Co., Mumbai
7	2799869/19	Opp. No. AMD-899537	Mr. Madanlal M. Sharma, Surat V/s M/s. Krishna & Saurastri Associates LLP, Mumbai / M/s. Associate Holdings Private Limited, Mumbai
8	2804518/06	Opp. No. AMD-920594	Mr. Jayesh Devjibhai Jadav, Rajkot / Mr. Rasikbhai Bavanjibhai Sojitra, Rajkot V/s M/s. Lalji Advocates, Delhi / Mr. Dharam Veer Madan, Alwar
9	2977617/29	Opp. No. AMD-979203	M/s. Nishnat Associates, New Delhi / Mr. Manohar Singh Rajpurohit, Ajmer V/s Mr. Sunil Kushwah, Telangana
10	2988941/05	Opp. No. AMD-871367	M/s. K.C. Patel & Co., Ahmedabad / Mr. Kanan Kaulin Vyas, Ahmedabad V/s M/s. Meyer Organics Pvt. Ltd., Thane
11	3028626/07	Opp. No. AMD-910618	M/s. Regal IPR Associates, Rajkot / Mr. Bhaveshbhai Govindbhai Sadhariya, Rajkot V/s M/s. Sharma & Associates., Ludhiana / Mr. Narinder Kumar, Punjab

12	3029124/07	Opp. No. AMD-987176	Advocate Jignesh K. Majithiya, Rajkot / Mr. Becharbhai Amarsibhai Adroja, Rajkot V/s M/s. M.N.Shah & Co., Ahmedabad / Mr. Rakeshbhai K Makwana, Rajkot
13	3100717/25	Opp. No. AMD-989623	Mr. Nadar Vennila, Pune / M/s. Himson Petro Synthetics Ltd., Surat V/s M/s. D.P. Ahuja & Co., Calcutta
14	3102636/05	Opp. No. AMD-906396	M/s. Gautam & Company, Jaipur / M/s. Synovia Life Sciences Private Limited, Jaipur V/s Mr. Rahul Rajput, Ludhiana / M/s. Maxwave Pharma, Ludhiana
15	3102636/05	Opp. No. AMD-906723	M/s. Gautam & Company, Jaipur / M/s. Synovia Life Sciences Private Limited, Jaipur V/s M/s. Unimed Technologies Limited, Mumbai
16	3102795/05	Opp. No. AMD-985259	Advocate S.A. Bhatt, Ahmedabad / Mr. Pravinbhai M. Kumbhani, Ahmedabad V/s M/s. Charak Pharma Pvt Ltd., Mumbai
17	3109752/05	Opp. No. AMD-991431	M/s. K.C. Patel & Co., Ahmedabad / Mr. Nirav G. Shah, Vadodara V/s M/s. Vishesh And Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai
18	3109752/05	Opp. No. AMD-992378	M/s. K.C. Patel & Co., Ahmedabad / Mr. Nirav G. Shah, Vadodara V/s M/s. Sushant M. Singh & Associates, New Delhi / M/s. Virbac Animal Health India Private Limited, Mumbai

19	3116185/05	Opp. No. AMD-973587	M/s. H K Acharya And Company, Ahmedabad / M/s. Surge Biotech Pvt. Ltd., Ahmedabad V/s Advocate Parv Shah, Ahmedabad / M/s. Surge Pharmaceuticals Pvt. Ltd., Bihar
20	3137770/11	Opp. No. AMD-913573	M/s. Gautam & Company, Jaipur / Mr. Arjit Sharma, Jaipur V/s M/s. Lalji Advocates, Delhi / M/s. Luminous Power Technologies Pvt. Ltd., Delhi
21	3139150/05	Opp. No. AMD-996739	Ms. Ketana Babaria, Ahmedabad / Mr. Parag Navinbhai Dholakia, Sihor V/s M/s. D. C. Dani & Associates, Ahmedabad / M/s. HBC Life Sciences Pvt. Ltd., Gandhinagar
22	3140964/11	Opp. No. AMD-871242	M/s. K.C. Patel & Co., Ahmedabad / M/s. Arine Technologies Pvt. Ltd., Himatnagar V/s M/s. D.P. Ahuja & Co., Calcutta / M/s. Eveready Industries India Ltd. / Kolkata
23	3153272/05	Opp. No. AMD-979825	M/s. Sheth & Co., Advocates, Rajkot / Ms. Kalpanaben C. Sarang, Bilimora V/s M/s. Aristo Pharmaceuticals Pvt. Ltd., Mumbai
24	3506338/31	Opp. No. AMD-899495	M/s. K.C. Patel & Co., Ahmedabad / Mr. Kantibhai Ramjibhai Dalvadi, Surendranagar V/s Mr. Vinayak Waidande, Navi Mumbai / Mr. Anil Kumar Saluja, Shahdol, (M.P.)
25	4104952/05	Opp. No. AMD-1004104	M/s. Troikaa Pharmaceuticals Ltd, Ahmedabad V/s M/s. Aditya & Associates, Mumbai / M/s. NNova & Company, Mumbai



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Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	560225/16	Opp. No. AMD-190827	M/s. R. R. Shah & Co., Ahmedabad / Smt. Manjulaben Vasudev Bhatt, Ahmedabad V/s Mr. Sushant Singh, New Delhi / M/s. Hindustan Pencils Ltd., Mumbai
2	1668449/25	Opp. No. AMD-759949	M/s. Shah IP, Ahmedabad / Mrs. Nirmalaben Dineshbhai Patel, Ahmedabad V/s M/s. Anand And Anand., New Delhi
3	3333718/09	Opp. No. AMD-882117	M/s. Shah IP, Ahmedabad / M/s. Racto Karma Impex Pvt. Ltd., Ahmedabad V/s M/s. Madamser & Co., New Delhi / M/s. Mex Switchgears Pvt Ltd, Jalandhar



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Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	828081/05	Opp. No. AMD-721716	M/s. Babu Associates, Chennai / M/s. S. A. Engreji, Surat V/s M/s. International Trade Marks Bureau., Mumbai / M/s. Lupin Limited, Mumbai
2	1225782/05	Opp. No. AMD-207025	M/s. G. D. Bansal & Associates., Jaipur / Mr. Chagan Lal Sharma, Jaipur V/s M/s. De Penning & De Penning, Gurgaon
3	1816241/30	Opp. No. AMD-797783	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Ahmedabad District Co-Op Milk Producer's Union Ltd, Ahmedabad V/s M/s. Tradesafe, Ahmedabad / M/s. Shree Bhagwati Flour Mills Pvt. Ltd., Ahmedabad



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1	2198085/30	Opp. No. AMD-811792	M/s. Y. J. Trivedi & Co., Ahmedabad / Ms. Harsha Shroff, Surat V/s M/s. Arora Registration Service., Amritsar / M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar
2	2198085/30	Opp. No. AMD-814282	M/s. Y. J. Trivedi & Co., Ahmedabad / Ms. Harsha Shroff, Surat V/s M/s. Rao & Rao, Secunderabad / M/s. Heritage Foods (India) Ltd., Hyderabad
3	3002858/07	Opp. No. AMD-892138	Advocate Priyanka B. Nagar, Ahmedabad / Mr. Ripulbhai Muljibhai Dhami, Rajkot V/s M/s. D.P. Ahuja & Co., Calcutta



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CAUSE LIST

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties
1	2118214/25	Opp. No. AMD-805679	Mr. Rajeshbhai M. Agarwal, Surat V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Shrijee Lifestyle Pvt. Ltd, Mumbai
2	2567604/11	Opp. No. AMD-862710	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Gelco Electronics Pvt. Ltd., Gandhinagar V/s Advocate Pawan Kumar Maheshwari, Kolkata / M/s. Swastik Solar Private Limited, Kolkata
3	2623817/01	Opp. No. AMD-926299	M/s. Gautam & Company, Jaipur / Shri Shankar Gupta, Jaipur V/s M/s. Khaitan & Co., Mumbai / M/s. Pidilite Industries Ltd., Mumbai
4	2670017/09	Opp. No. AMD-878636	M/s. Makhija & Associates., Thane / M/s. Parikh & Dalal Cable Industries, Ahmedabad V/s M/s. AnovIP, New Delhi

5	2733682/05	Opp. No. AMD-892352	Mr. Shahzada Jahangir, Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai
6	2734513/17	Opp. No. AMD-920383	Advocate Anil Kumar Sharma, Jaipur, M/s Shivom Rubber Products Pvt Ltd., Bikaner V/s M/s. Glow Well, Patna / M/s. Shiva Polytubes Pvt. Ltd., Patna
7	2781790/05	Opp. No. AMD-926548	M/s. Dhruv & Associates, Vadodara / M/s. Enrich Life Sciences Pvt. Ltd, Vadodara V/s M/s. Vishesh And Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai
8	2804931/17	Opp. No. AMD-920845	M/s. Gautam & Company, Jaipur / M/s. Ganga Sprinkler Pipes Pvt. Ltd, Jaipur V/s Mr. Shrihar Tripathi, New Delhi / M/s. Vectus Industries Limited, Uttar Pradesh
9	2804931/17	Opp. No. AMD-922474	M/s. Gautam & Company, Jaipur / M/s. Ganga Sprinkler Pipes Pvt. Ltd, Jaipur V/s M/s. T.C. Patel & Co., Ahmedabad / Mr. Mukeshkumar V. Tilva, Rajkot
10	2804931/17	Opp. No. AMD-926368	M/s. Gautam & Company, Jaipur / M/s. Ganga Sprinkler Pipes Pvt. Ltd, Jaipur V/s M/s. Bansal & Company, Noida / M/s. Vectus Industries Limited, Uttar Pradesh
11	2877461/05	Opp. No. AMD-950726	Mr. Yash Suryawala, Vadodara / M/s. Medoz Pharmaceuticals, Baroda V/s M/s. Steranco Healthcare Pvt. Ltd, Mumbai

12	2922289/05	Opp. No. AMD-944106	Mr. Yash Suryawala, Vadodara / M/s. Medoz Pharmaceuticals, Baroda V/s Nupur, Delhi
13	2954096/05	Opp. No. AMD-903523	M/s. K.C. Patel & Co., Ahmedabad / M/s. Kiri Laboratories Pvt. Ltd., Ahmedabad V/s M/s. Makhija & Associates, Thane / Mr. Paresh Purshottam Thakkar And Darshana Paresh Thakkar Trading As Mihika Pharmaceuticals A Registered Partnership Firm, Mumbai
14	3058479/30	Opp. No. AMD-1041192	M/s. G.S. Rijhwani & Co., Mumbai / Mr. Salim R. Panjwani, Umbergaon V/s M/s. Mohan Associates, Chennai / M/s. T.T. Krishnamachari & Co., Chennai
15	3062230/05	Opp. No. AMD-984136	Mr. Nadar Vennila, Pune / Mr. Mohit Shrawankumar Shah, Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Sanofi India Limited, Mumbai
16	3077920/24	Opp. No. AMD-966600	M/s. Superfastaction Regn. Service, Surat / Mr. Hemant Pyarelal Punamiya, Surat V/s M/s. Lalji Advocates, Delhi / M/s. Marvel Ltd., Haryana
17	3124930/35	Opp. No. AMD-874418	Advocate Nikunj V. Joshi, Ahmedabad / M/s. Wheelstone Rubbers LLP, Morbi V/s M/s. Anand And Anand, New Delhi
18	3124931/17	Opp. No. AMD-874417	Advocate Nikunj V. Joshi, Ahmedabad / Mr. Vishal Pranjivanbhai Kundariya, Rajkot V/s M/s. Anand And Anand, New Delhi

19	3125947/05	Opp. No. AMD-920263	M/s. M.N. Shah & Co., Ahmedabad / M/s. West Coast Pharmaceutical Works Ltd, Ahmedabad V/s M/s. The Acme Company, New Delhi / M/s. Win Medicare Private Limited, New Delhi
20	3126164/19	Opp. No. AMD-1000395	M/s. Suresh & Co., Mumbai / M/s. Bikaji Foods Internationals Limited, Bikaner V/s M/s. Delhi Registration Service., New Delhi / Mr. Sher Singh Rathor, Rajasthan
21	3149621/02	Opp. No. AMD-874341	M/s. Tradetend Consultants Pvt. Ltd., Rajkot / Mr. Rameshbhai Kanubhai Javiya, Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Pidilite Industries Ltd., Mumbai
22	3450070/05	Opp. No. AMD-1002727	Ms. Aishwarya Nargolkar, Mumbai / M/s. Swan Sweets Pvt. Ltd., Jamnagar V/s M/s. Charak Pharma Pvt. Ltd., Mumbai
23	3586651/41	Opp. No. AMD-920781	Mr. Yash Suryawala, Vadodara / M/s. Spandan Academics, Manjalpur V/s M/s. AZB & Partners, Noida / M/s. Max Bupa Health Insurance Company Limited, New Delhi
24	3586651/41	Opp. No. AMD-921028	Mr. Yash Suryawala, Vadodara / M/s. Spandan Academics, Manjalpur V/s Advocate Manoj G. Menda, Mumbai / M/s. Spandan Eco Foundation, Goa

25	3643955/	Opp. No. AMD-938460	Advocate Mihir A. Surti, Ahmedabad / M/s. Mangalam Seeds Limited, Ahmedabad V/s M/s. Thakur & Co., Mumbai / M/s. Rico Appliances Pvt. Ltd, Mumbai
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**Link for video conference will be sent to you in advance
through your registered e-mail**
